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Title: Introduction and passing of the Appropriation (No. 3) Bill, 2011.

MR. DEPUTY-SPEAKER: The House shall now take up Item number 14.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 2011-12.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 2011-12."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce** the Bill.

MR. DEPUTY-SPEAKER: The Minister may move the Bill for consideration.

SHRI PRANAB MUKHERJEE: Sir, I beg to move**:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 2011-12, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the Financial year 2011-12, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI PRANAB MUKHERJEE: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:	
"That the Bill be passed."	
	The motion was adopted.